

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No. 975 of 2019

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Shambhunath Mishra	Petitioner
Versus			
The State of Jharkhand and Anr.	Opp. Parties

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner	: Mr. Ritesh Kumar, Adv.
For the State	: Mr. Sanjeev Thakur, Adv.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

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10/26.03.2021 As prayed for by the learned counsel for the petitioner, put up this case
on 16.04.2021.

(Rajesh Kumar, J.)

Kamlesh/